Declaration of Assets and Liabilities

श्री संजीव

Year 2021-22

I ARPANA KUMARI, daughter of Shri. Sunil Prasad, aged 31 years, belonging to Bihar

Legislative Assembly Secretariate service and presently working as Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

(3)

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)- Shri. Hitesh Kumar Mathuri	Dependant-1 Name- Anandita Harsh (DAUGHTER)	Dependant-2 Name-Aprajita Harsh (Daughter)
(i)	Cash	50000/-		NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And	SBI SAVING ACCOUNT-		NIL	NIL
	Non-Banking Financial Companies	80000/-			
(iii)	Bonds, Debentures and Shares in companies	NIL		NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF- Rs.210533/-		SUKANYA SAMRIDHHI - 195000/-	
(v)	Motor Vehicles (details of make, etc.)	NIL		NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD -10GM SILVER- 250GM	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Antana Kermoni 08/2/22

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated] Dependant-2 Dependant-1 Spouse Name(S)-Shri. Self Description Sr. Name-Aprajita Name-Anandita Harsh (Daughter) No. Harsh (DAUGHTER) Hitesh Kumar Mathuri Agricultural Land (i) - Location(s) NIL NIL NIL NIL - Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural (ii) Two and Half (2.5) Land NIL NIL NIL KATTHA at Murgao - Location(s) located in - Survey Jehanabad District. number(s) - Extent (Total measurement) -Current market value (iii) Buildings (Commercial and NIL NIL NIL Nil residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value Houses / (iv) Apartments, etc. NIL NIL NIL NIL - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value Others (such as (v) interest in NIL NIL NIL NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:property) (2)[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 08.02.2022
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	0 1-25	Lunar	
	Hichary	selm122	

•	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX ITR FILLED AY. 2021-22 PAN-BYNPK4525J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

(ii) Wealth Tax [Also in assessment year upto Tax return filed.]	which Wealth				
(iii) Sales Tax [Only in	case of				
proprietary business] (iv) Property Tax					
C. Personal Detail					
PRAN No. :-	110072630417				
Gender :-	F	(M/F)			
Date of Birth :-		9 1 (DD/MM/YYYY)			
	1 2 0 1 1 9	9 1 (DD/MM/YYYY)			
Class/Group :-	B (A/B/C)				
Cadre :-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE				
	(Full Name e.g. B.A.SBihar Administrative	Service,			
	B.S.S Bihar Secretariat Service etc.)				
Home District :-	NALANDA				
I hereby declare the declare that my husband is a	at the above details are true to the best of the contract government employee and he alre	of my knowledge and belief. I furthe ady declared his assets and liabilities.			
	Signature Andre	ng kymasi			
	Name of Employe	ee:ARPANA KUMARI			
Place:Patna.	Designation: As s	Designation:Assistant			

Date: ..08.02.2022.. Department:..E

Department:..Bihar Legislative Assembly,Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper

with computer typed (single side) in prescribed format.

Anjans Kumeri
Of 2/22